

The Minister of Labour (Shri V. V. Giri): (a) Yes.

(b) About Rs. 5,32,000/-.

(c) The plans of the hospital are under preparation.

(d) Does not arise.

(e) Coal Mines Labour Welfare Fund.

(f) No ayurvedic dispensaries have been provided by the Coal Mines Welfare Fund. Information about such private dispensaries is not available.

RAILWAY USERS' CONSULTATIVE COMMITTEE

***109. Shri S. N. Das:** (a) Will the Minister of Railways be pleased to state whether the six Zonal railway Users' Consultative Committees as well as the National Railway Users' Consultative Council have been formed and are functioning?

(b) If so, in what proportion are different interests represented on the Committees and the Council?

(c) Have these Committees and Council held any meetings?

(d) If so, what are the important questions on which they have submitted their recommendations?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) A statement giving the required information is laid on the Table of the House. [See Appendix I, annexure No. 23.]

(c) Meetings of the Zonal Consultative Committees were held towards the end of July and the National Council is expected to meet shortly.

(d) The Proceedings of the meetings are still awaited. Government are therefore, not yet aware of the recommendations made.

'OWN YOUR WAGON' SCHEME

***110. Shri S. N. Das:** (a) Will the Minister of Railways be pleased to state whether any scheme called 'Own Your Wagon' is under the consideration of Government?

(b) If so, what are the important features of the scheme?

(c) Have the opinions of the railway users been invited and received?

(d) How long will it take to come to a final decision in the matter?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). The proposal is in the exploratory stage only and no scheme has yet been framed.

(c) A Questionnaire has been issued. If and when a scheme is prepared, it will be discussed at a meeting of the National Council of Railway Users.

(d) It is not possible to say at present.

DARBHANGA MEDICAL COUNCIL

***111. Shri S. N. Das:** Will the Minister of Health be pleased to refer to the reply given to starred question No. 259 asked on the 23rd February, 1953 and state:

(a) whether the Medical Council of India has since arranged for the inspection of the Darbhanga Medical College, which is now affiliated to the Bihar University;

(b) if so, whether the Council has recommended to Government the recognition of (i) the Institution under the Indian Medical Council Act, 1933, and (ii) the M.B.B.S. Degree to be awarded by the University of Bihar;

(c) whether the recognition has been given; and

(d) if so, whether it has been given with retrospective effect?

The Minister of Health (Rajkumari Amrit Kaur): (a) Yes.